F. No 06/CESTAT/Statement/2011-CR

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

Dated: 09/02/2021

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/01/2021 is circulated for information.

(Balasubramani S)
Assistant Registrar

Copy to:-

- 1. SPS to Hon'ble President, CESTAT for information please.
- 2. All Hon'ble Members, CESTAT including Regional Benches for information please.
- 3. S.P.S. to Chief Commissioner (AR), CESTAT, New Delhi.
- 4. Member (Review), CBEC, North Block, New Delhi.
- 5. **The Under Secretary**,(AD-IC),Ministry of Finance, Department of Revenue, North Block, New Delhi.
- 6. P\$ to Registrar/DRs/All A.Rs including Regional Benches.
- 7. Computer Section for uploading on website

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CUSTOMS, EXC	ISE & SERVICE TA	AX APPELLATE TRIBUNAL,		
WEST BLOCK N	O.2, R.K. PURAM	, NEW DELHI-66		
Disposal and Ins	stitution for the m	onth of December, 2020		
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency
[DELL!!	6298	295	25	6568
DELHI			160	14454
MUMBAI	14357	257		
KOLKATA	10202	133	17	10318
CHENNAI	10464	96	8	10552
BANGALORE	8919	51	23	8947
AHMEDABAD	12053	107	83	12077
ALLAHABAD	1777	107	5	1879
CHANDIGARH	5697	62	16	5743
HYDERABAD	4391	34	369	4056
TOTAL	74158	1142	706	74594

		-	Monthly st	atement of E-Hearing Matters	AX APPELLATE TRIBUNAL for the month of December 2020							
S. No.	Bench	No. of Applications	No. of Appeals	No. of Appeals Disposed	· · · · · · · · · · · · · · · · · · ·							
1	DELHI	25	42	21 (13 order reserved)								
2	MUMBAI	190	181	131								
3	KOLKATA	108	23	17	DB Matter-85							
1	CHENNAI	13	13	1	Yet to be disposed							
5	BANGALORE	69	132	23	The balance applications listed during the month Jan-2021							
	AHMEDABAD	100	100	38	The building applications listed during the month. Jan-2021							
7	ALLAHABAD	4	3	Nil	No DB Available							
3	CHANDIGARH	331	39		Out of Three Hundred Thirty One Appeals Thirty Nine maters pertain to Single Member Listed Appeals detail given below:- 1. Thirty One Appeals listed in December. 2 Seven Appeals listed In January. 3. One Appeal submitting before Hon'ble Judicial Member for Listing the Appeal.							
	Hyderabad	49	290	369	1. Request for E-Hearing included of previous Month included in listing. 2 Orders of previous month's e-hearing received in this month after sign of touring member included in disposal.							

STATEMENT SHOWING YEARWISE BREAK UP OF PENDING APPEALS IN CESTAT, AS ON 01.01.2021.

YEARS	DELHI	MUMBAI	KOLKATTA			AHMEDBO		CHD	HYD
1993	0	0	0	0	0	0	0	0	0
			0	0	0	0	0	0	0
1996	0	0			0				
1999	0	0	0	0	0	0	0	0	0
2000	0	1	0	0	0	0	0	0	2
2001	0	0	0	0	0	0	0	0	0
2001	<u>`</u>								
2002	0	0	0	0	1	1	0	0	1
2003	0	0	0	0	0	0	0	0	7
2003		-	ļ	-	<u>°</u>	-			
2004	. 6	0	0	0	0	0	0	0	4
		,						0	0
2005	5	3	0	C	0	4	0		'
2006	15	6	0	C	0	5	1	. c	0
2007	4	2	. 0	C	2	5	2	2 4	5
2000	3 4	5	5 2	: 0	17	, 3	4	9	3
2008	4	3	2		1/	, 3		<u> </u>	
2009	45	71	150) (123	45	13	15	43
						120	4.5		10
2010	43	3 23	219	7	498	126	15	76	5 19
2011	1 23	3 74	591	L 7:	531	239	23	3 254	65
2017	2 50	600	468	120	720	625	84	339	408
2013	3 94	4 800	5 526	5 794	766	1208	3 49	9 484	330
2013	3.	4 800	320	75.	700	1200	<u> </u>	1	
201	4 15	2 1114	4 623	3 129	5 1049	1224	8:	1 59	8 397
						1000	12		710
201	5 19	6 107	7 59:	3 147	978	1082	12	7 52	5 310
201	6 36	8 186	9 102	3 146	3 120	124	3 12	4 43	5 521
201	7 58	1 187	3 93	4 138	0 109	5 111	7 14	7 58	9 617
201	0 163	5 304	0 270	3 193	3 116	0 178	3 30	5 121	0 591
201	8 163	5 284	2/0	133	110	178.	30	121	- 553
201	9 188	6 268	4 187	7 138	7 48	1 250	3 33	9 74	4 383
202									
TOTAL	656	1445	4 1031	8 1055	894	/ 120/	/ 10/	<u>J</u> 3/4	31 4036

MONTHLY STATEMENT FOR THE MONTH OF DECEMBER 2020 AS ON 01/01/2021

	OPE	NING	3 BAI	LA.	NCE		FRESH INSTITUTION					APPEAL RESTORED						RECEIVED FROM OTHER BENCHES						
	EXCISE	CUSTO	S.TAX	ΑĐ	TOTAL	STAY	EXCIS	сиѕтом	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTON	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY
DELHI	1057	1766	3427	48	6298	0	13	264	15	1	293	0	0	0	1	0	1	0) 0		0	1	1 C
MUMBAI	4526	4791	5040	0	14357	0	13	104	131	0	248	0	4	5	0	0	9	0) ((0	() C
KOLKATA	4070	2139	3993	0	10202	380	31	80	22	0	133	1	0	0	0	0	0	0	() .	(0	() 0
CHENNAI	2540	3147	4777	0	10464	0	13	69	14	0	96	0	0	0	0	0	0	0		0	(0 0		0 0
BANGALORE	2231	1475	5213	0	8919	7	8	16	27	0	51	0	0	0	0	0	0	0		0		0	(0 0
AHMEDABAD	5919	2482	3652	0	12053	28	39	36	32	0	107	0	0	0	0	0	0	0		0		C	() 0
ALLAHABAD	553	437	787	0	1777	49	65	14	28	0	107	3	0	0	0	0	0	0) ((0	0) с
CHANDIGARH	2404	894	2399	0	5697	0	13	36	13	0	62	0	0	0	0	0	0	0	() ((0	() C
HYDERABAD	1204	704	2483	0	4391	1	2	11	21	0	34	0	0	0	0	0	0	0	(0) C	C	0
TOTAL	24504	17835	31771	48	74158	465	197	630	303	1	1131	4	4	5	1	0	10	0		0		0	1	1 0

- 1 Sanctioned strength of the Members is 33 and working strength is 20 as on 01.01.2021
- 2 Figures may be considered as tentative and subject to further verification.

Note:

3 Members on leave during the month of December, 2020 for 33.5 days as under. (Details shown on the basis of leave applications submitted by the Members as were available in the Administration Section, CESTAT, New Delhi.)

1 Hon'ble Justice Shri Dilip Gupta, President Nil 13 Sh. P. Venkata Subba Rao Member (Tech) 7.5 2 Mrs. Archana Wadhwa, Member (Judicial) Nil 14 Sh. P. Dinesha Member(Judicial) Sh. C.L. Mahar Member(Technical) 3 Sh. Ashok Jindal, Member(Judicial)) 15 Nil Nil 4 Dr. D. M. Mishra, Member (Judicial) Sh. Ajay Sharma Member(Judicail) 1 16 Nil 5 Sh. Anil Choudhary, Membe (Judicial) Nil NIL 17 Ms. Rachna Gupta Member(Judicial) 6 Sh. S. K. Mohanty, Member (Judicial) 6 18 6 Mr.Sanjiv Srivastava Member (Technical) 7 Sh. Ramesh Nair, Member (Judicial) Nil 19 Dr. Suvendu Kumar Pati, Member(Judicial) Nil 8 Ms. Sulekha Beevi C.S., Member(Judicial) Nil 20 Mr. P. Anjani Kumar, Member(Technical) 1 9 Shri S.S. Garg, Member (Judicial) Nil 10 Sh. P. K. Choudhary, Member (Judicial) 2 11 Sh. Raju, Member (Technical) 3 12 Sh. C.J. Mathews, Member (Technical) Nil

	TRANS OTHE							DISPO	DSAL	•	· · · · · · · · · · · · · · · · · · ·		CLOSING BALANCE								
EXCISE	CUSTOMS	S.TAX	Αſ	5	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY			
•																	0550				
0.	0			ol	0	0	10	9	6	0	25	0	1060	2021	3438	49	6568	U			
0	0			0	0	0	112	28	20	0	160	0	4431	4872	5151	0	14454	0			
0	0		0	1	0		12	5	0	0	17	0	4089	2214	4015	0	10318	381			
				귀			1	2	6	0	8	0	2553	3214	4785	0	10552	0			
0	0			<u> </u>			5	2	16		23	1	2234	1489	5224	0	8947	6			
	0		+-	4	0		58		ļ	 	83		5900	2512	3665	0	12077	28			
0	0		<u> </u>	4	0		 	1	13	 		1	618	 	814	. 0	1879	51			
0	0	<u> </u>	0	0	0			4	1	ļ	1 5	<u> </u>			 	 	 	·			
0	0		0	0	. 0	·) 9	9 0	7	C	16	0	2408	930	2405	0	5743	<u> </u>			
0	0		0	0	0		80	0	289	C	369	0	1126	715	2215	0	4056	1			
0	0		0	0	0		286	5 56	364		706	2	24419	18414	31712	49	74594	467			

(Balasubramani S) Assistant Registrar.